

WWW.LIVELAW.IN
HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 71 /Rules/XXII.D.3-(SAS)

Dated: 28.05.2021

In exercise of the powers conferred under Section 16(2) of the Advocates Act 1961, the High Court of Punjab and Haryana at Chandigarh has been pleased to designate the following Advocates as Senior Advocates w.e.f. 26.05.2021:-

Sr. No.	Name of the Advocate	Enrolment No.
1.	Sh. Jai Vir Yadav	P/564/1978
2.	Ms. Baljit Kaur Mann	P/968/1983
3.	Sh. Pawan Kumar Mutneja	P/349/1985
4.	Sh. Rajvinder Singh Bains	P/687/1985
5.	Sh. Baltej Singh	P/722/1986
6.	Ms. Gursharan Kaur	P/409/1992
7.	Sh. Tribhuvan Dahiya	P/667/1992
8.	Sh. Gurinder Singh Attariwala	P/450/1993
9.	Sh. Rakesh Nehra	P/990/1993
10.	Sh. Sumeet Goel	P/145/1997
11.	Sh. Vinod Sharma (Bhardwaj)	P/737/1998
12.	Sh. Amit Jain	P/1069/1998
13.	Sh. Naresh Singh Shekhawat	P/1420/1998
14.	Sh. Pankaj Jain	P/372/1999
15.	Sh. Jagmohan Bansal	P/1107/1999
16.	Sh. Harpreet Singh Brar	P/468/2000
17.	Sh. Aashish Chopra	P/798-1-B/2001
18.	Sh. Amit Jhanji	P/1736/2002
19.	Sh. Gaurav Chopra	P/631/2003

The aforesaid Senior Advocates are being designated subject to the condition that they would conduct 10 'Free Legal Aid' cases *pro bono* every year.

BY ORDER OF HON'BLE THE CHIEF JUSTICE AND JUDGES


28.5.2021
REGISTRAR GENERAL.

1. Copy forwarded to the Controller, Printing and Stationary Department, Punjab with the request that the notification may be published in Punjab Gazettee Part III.
2. Copy forwarded to the Controller, Printing and Stationary Department, Haryana with the request that the notification may be published in Haryana Gazettee Part III.
3. Copy forwarded to the Controller, Printing and Stationary Department, UT Chandigarh with the request that the notification may be published in UT Chandigarh Gazettee Part III.
4. Copy forwarded to the Secretary General, Supreme Court of India, New Delhi, for information.
5. The Registrar, High Court of Karnataka, Bengaluru.
6. The Registrar, High Court of Tamil Nadu, Chennai.
7. The Registrar, High Court of Delhi, New Delhi.
8. The Registrar, High Court of Maharashtra, Mumbai.
9. The Registrar, High Court of Bihar, Patna.
10. The Registrar, High Court Gauhati, Guwahati.
11. The Registrar, High Court of Madya Pradesh, Jabalpur.
12. The Registrar, High Court of West Bengal, Calcutta.
13. The Registrar, High Court of Uttar Pradesh, Allahabad.
14. The Registrar, High Court of Kerala, Ernakulam.
15. The Registrar, High Court of Orissa, Cuttack.
16. The Registrar, High Court of Rajasthan, Jodhpur
17. The Registrar, High Court of Gujrat, Ahmedabad.
18. The Registrar, High Court of Jammu & Kashmir at Srinagar
19. The Registrar, High Court of Andhara Pradesh, Hyderabad.
20. The Registrar, High Court of Sikkim, Gangtok.
21. The Registrar, High Court of Himachal Pradesh, Shimla.
22. The Registrar, High Court of Uttarakhand, Nainital.
23. The Registrar, High Court of Jharkhand at Ranchi.
24. The Registrar, High Court of Chhatisgarh at Bilaspur.
25. The Registrar, High Court of Manipur, Imphal
26. The Registrar, High Court of Meghalaya, Shillong.
27. The Registrar, High Court of Tripura, Agartala.
28. The Registrar, High Court of Telangana, Hyderabad.
29. Copy forwarded for information to the Secretary, Bar Council of India, 21, Rose Avenue, New Delhi.
30. The Chairman Bar Council of Punjab & Haryana, Law Bhawan, Sector 37-A, Chandigarh.
31. The President, High Court Bar Association, Chandigarh.
32. All the Hon'ble Judges through their Special Secretary/ Secretary/ Private Secretary/Reader.
33. Superintendent Lok Adalat, Litigation, DRR & CRC.
34. Copy forwarded to the following for information:-
 - i) Sh. Jai Vir Yadav, H.No.1079, Sector 39-B, Chandigarh, Mobile No.9417209543
 - ii) Ms. Baljit Kaur Mann, H.No.265, Sector 10-A, Chandigarh, Mobile No.9888026510
 - iii) Sh. Pawan Kumar Mutneja, H.No.541, Sector 18-B, Chandigarh, Mobile No.9814127541
 - iv) Sh. Rajvinder Singh Bains, H.No.22, Sector 2-A, Chandigarh, Mobile No.9417012580
 - v) Sh. Baltej Singh, H.No.817, Sector 16-D, Chandigarh, Mobile No. 9814074506

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- vi) Ms. Gursharan Kaur, H.No.432, Sector 71, Mohali, Mobile No. 9815386332
- vii) Sh. Tribhuvan Dahiya, H.No.2073, Sector 21, Panchkula, Mobile No.9316133863
- viii) Sh. Gurinder Singh Attariwala, H.No.3060, Sector 28-D, Chandigarh, Mobile No.9814000043
- ix) Sh. Rakesh Nehra, H.No.1066, Sector 2, Panchkula, Mobile No. 9417483355
- x) Sh. Sumeet Goel, Kothi No.156, Sector 8, Panchkula, Mobile No. 9888015040
- xi) Sh. Vinod Sharma (Bhardwaj), H.No.23, Swastik Vihar, Phase-I, Sector 5, Mansa Devi Complex, Panchkula, Mobile No.9815764466
- xii) Sh. Amit Jain, H.No.714, Sector 8-B, Chandigarh, Mobile No.9814188847
- xiii) Sh. Naresh Singh Shekhawat, H.No.1025, Sector 8-C, Chandigarh, Mobile No 9417144052
- xiv) Sh. Pankaj Jain, H.No.164, Sector-11-A, Chandigarh-160011, Mobile No.9814302432
- xv) Sh. Jagmohan Bansal, H.No.2159, Sector 38-C, Chandigarh-160036, Mobile No.9815041768
- xvi) Sh. Harpreet Singh Brar, H.No.594, Phase-3A, Mohali, Mobile No.9815400008
- xvii) Sh. Aashish Chopra, H.No.112, Sector 16-A, Chandigarh-160015, Mobile No.9815322112
- xviii) Sh. Amit Jhanji, H.No.1150, Sector 15, Chandigarh, Mobile No.9915731122
- xix) Sh. Gaurav Chopra, H.No.607, Sector 18-B, Chandigarh-160018, Mobile No.9814013127


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